

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Each request for registration is examined on merits, keeping in view the aims and objects of the Foreign Contribution (Regulation) Act, 1976 and the rules framed thereunder.

Confiscation of Arms in Gurdaspur by BSF

*771. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge cache of arms and ammunition was confiscated by BSF on the

AK-47 rifle	:	4 Nos.
Bazooka	:	1 No.
Rockets	:	11 Nos.
Rocket containers	:	6 Nos.
Propeller charger of Chinese marking	:	11 Nos.
Magazine AK-74 Rifle	:	8 Nos.
Charger clip	:	86 Nos.
AK-74 Live Amn	:	1086 Rds.
Rocket rings	:	11 Nos.

(c) No arrests could be made in this case as the intruders managed to escape under the cover of darkness.xyz

Preparatory Work on 1991 Census

*772. SHRI EDUARDO FALEIRO:
SHRI KALP NATH RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

Lassian border out-post of Gurdaspur on Indo-Pak border on March 30-31, 1990 (night);

(b) if so, the extent of arms and ammunition seized; and

(c) the details of the persons apprehended and brought to book, indicating their modus operandi?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). On the night of March 30-31, 1990, the BSF seized the following arms/ammunition in the area of Lassian border out-post of Gurdaspur:—

(a) whether census will be conducted in the country in 1991;

(b) if so, whether the necessary preparatory work is being undertaken; and

(c) the date on which the population count will be considered?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.

(b) yes, Sir.

(c) The reference date for the Census is March 1, 1991 in all States and Union Territories except Jammu and Kashmir State where owing to difficult weather conditions the reference dates are October 1, 1990 in Leh and Kargil districts and August 21, 1991 in rest of the State.

Potable Water Facility to Villages of Kerala

*773. SHRI S. KRISHNA KUMAR:
PROF. P.J. KURIEN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of villages in Kerala which do not have the facility of potable water at present;

(b) the number of villages likely to be provided with drinking water facility during 1990-91; and

(c) when all the villages in the State will be provided with drinking water?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):
(a) There is one 'No Source' problem village in Kerala which does not have the facility of potable water at present.

(b) During 1990-91, one 'No Source' problem village and 153 partially covered villages are likely to be provided with drinking water facilities.

(c) The remaining single problem village will be covered in this year.

[*Translation*]

Persons Killed by Terrorists

*775. SHRI HARIKEWAL PRASAD:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed by terrorists in the country during the last one year, state-wise; and

(b) the number of terrorists killed, injured and arrested so far?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) In Punjab 1168 persons were killed by terrorists in 1989 and 585 persons killed in 1990 (upto 30th April, 1990)

(b) In Punjab 699 terrorists were killed and 2466 arrested in 1989. In 1990 (upto 30th April) the figures are 256 and 478 respectively.

Information in respect of the remaining states is being collected and will be laid on the Table of the House.

[*English*]

Satellite Communication Planning Cell

*777. SHRI YADVENDRA DATT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether reports appearing in a number of national dailies to the effect that "crores of rupees have been and are being wasted by the Satellite Communication Planning Cell on development of INSATs" have been got inquired into by Government;

(b) if so, the findings of the investigation;